

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 85/252/ND/2018

KPS Clinical Services Pvt. Ltd.
Vs.
ROC

...Appellant
...Respondent

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 09.05.2018

For the Appellant
For the Respondent
Stdng. Counsel for ITD

Mr. Akash Nagar Adv.
Mr. Shobhit Srivastava, Deputy ROC
Ms. Lakshmi Gurung with Rajat
Nagar, Adv.

ORDER

Ld. Counsel for the appellant is directed to file the copies of audited balance sheets from the year 2013 onwards till date. The Ld. Counsel for the Income tax appearing today undertakes ~~and~~^{to} check the allotment of this matter to the concerned counsel and inform the said counsel about the filing of reply within two weeks. All the copies to be served in advance to the other side. ROC has already filed reply. For further consideration on 28th May, 2018.

Ritu Sharma

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**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**